into the question after the Reserve Bank's machinery for the control and inspection of banks had been fully developed and a sufficient number of banks licensed to do banking business. The matter will be considered by Government at the appropriate time.

SHRI B. C. GHOSE: Do I understand that the Reserve Bank has not yet set up an organisation for inspection of commercial banks at all?

SHRI M. C. SHAH: The Reserve Bank has set up an organisation to inspect the banks and they have already inspected certain banks.

SHRI B. C. GHOSE: Inasmuch as the Reserve Bank has been doing that for the last few years, why is it that the Government have not yet thought it fit to appoint a committee to consider this question?

SHRI M. C. SHAH: But all the banks have not yet been, inspected so far. Of the 581 banks which have applied for licences, the Reserve Bank has not been able yet to inspect more than 359 and licences have been given only to 31 to carry on business while 302 have been called upon to submit periodical reports.

SHRI B. C. GHOSE: Are they scheduled banks?

SHRI M. C. SHAH: They are banks under the Banking Companies Act, those which were doing business before the passing of the Act, and they can continue to do business after the inspection if the Reserve Bank says they are all right. If the Reserve Bank says that they cannot do business, then licences will not be issued; and so all these banks have applied and many of them are sending returns also.

MR. CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

USE OF BRITISH SYMBOLS IN THE INSIGNIA OF THE ARMED FORCES

◆379. SHRI M. BASAVAPUNNAIAH: Will the Minister for DEFENCE be pleased to state whether the British Crown and other British Symbols are still being used in the badges and insignia of our Armed Forces, if so, when Government propose to stop the use of such symbols?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): The hon. Member is apparently referring to the Crown and other British symbols which were used in the badges and insignia of the Armed Forces before India became a Republic. Government have already decided that the Crown should be replaced by the three Ashoka Lions, and the four-pointed star of the Order of the Bath by the five-pointed star of India. Such replacement on badges, buttons etc. has been effected already in most of the cases, and new designs for replacement in the remaining few cases are in the stage of drawing approval or manufacture.

REPAIR OF A CRASHED AIRCRAFT BELONGING TO BELGIAN EMBASSY

•380. SHRI M. BASAVAPUNNAIAH: Will the Minister for DEFENCE be pleased to state:

- (a) whether it is a fact that the Indian Air Force has undertaken repairs to a crashed aircraft belonging to the Belgian Ambassador in the month of February or March 1953;
- (b) whether it is permissible under the regulations applicable to. the Indian Air Force to undertake repairs to an aircraft belonging to a foreign individual; and
- (c) whether the repair charges have been paid; if so, how much and when?